

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:4591

ANSWERED ON:25.04.2005

ANTYODAYA ANNA YOJANA

Barad Shri Jashubhai Dhanabhai; Gandhi Shri Pradeep; Reddy Shri Karunakara G.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the total number of persons benefited under the Antyodaya Anna Yojana during the last three years, State-wise;
- (b) the quantum of foodgrains lifted under the said scheme during the above period, State-wise;
- (c) whether the subsidized foodgrains being distributed under the said scheme fail to reach the targeted people;
- (d) if so, whether any study has been conducted/proposed to be conducted in this regard;
- (e) if so, the details thereof;
- (f) if not, the reasons for the same; and
- (g) the steps being taken to make this scheme successful?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a) & (b): Allocation of foodgrains under the Antyodaya Anna Yojana (AAY) are made to the State Governments/UTs as per the number of AAY families identified and Ration Cards issued. The total number of AAY families identified and issued Ration Cards and the offtake of foodgrains by the State Government under AAY during the last three years is annexed.

(c): The Targetted Public Distribution System (TPDS) and AAY is operated under the joint responsibility of the Central Government and the State Governments wherein the Central Government is responsible for procurement of foodgrains, storage and their transportation upto the Principal Distribution Centres of FCI and the State Governments are responsible for identification of beneficiaries, issue them Ration Cards and distribute foodgrains through a vast network of 4.77 lakh Fair Price Shops scattered all over the country. The offtake of foodgrains under the scheme by the States/UTs has been very encouraging. The offtake was 85.62%, 85.73% and 91% during 2001-02, 2002-03 and 2003-04 respectively. It is around 87% during 2004-05 (upto Feb, 2005.)

(d), (e) & (f): An evaluation study on TPDS and AAY has been conducted through ORG Centre for Social Research, New Delhi. The final Report of the study has been received by the Government on 22.03.2005 is under examination.

(g): The reform of the TPDS to improve its efficiency, accountability and effectiveness is an ongoing process. Besides notification of the Public Distribution System (Control) Order, 2001, involvement of the Panchayati Raj Institutions in the identification of beneficiaries and functioning of FPSs, model citizen's charter and deputation of task force teams to check irregularities and to inspect and monitor the TPDS and the Antyodaya Anna Yojana, Conferences of State Food Secretaries, State Food Ministers and a meeting with all the Members of Parliament was organized recently to discuss issues relating to strengthening of TPDS.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF THE UNSTARRED QUESTION NO.4591 DUE FOR ANSWER ON 25.4.2005 IN THE LOK SABHA.

S.No STATE/UT AAY families identified and Offtake of foodgrains under AAY
Ration Cards issued by the State during (in 000 tonnes)
Government as on (in lakhs)

1.4.2003	1.4.2004	1.4.2005	2002-03	2003-04	2004-05
					(upto Feb.2005)

2	Arunachal Pr.	0.15	0.15	0.30	5.708	6.231	7.521
3	Assam	2.81	2.81	4.12	104.931	112.266	124.178
4	Bihar	10.00	10.00	10.00	333.909	380.872	343.519
5	Chattisgarh	2.86	4.31	5.69	4.654	147.141	126.689
6	Delhi	0.31	0.32	0.56	11.594	12.989	12.034
7	Goa	0.06	0.07	0.11	2.254	2.408	5.040
8	Gujarat	3.04	11.36	5.15	115.539	55.286	98.541
9	Haryana	1.13	1.18	1.82	42.899	45.804	58.957
10	Himachal Pr.	0.79	0.81	1.18	32.633	33.099	37.625
11	J&K	1.13	1.13	1.69	32.232	47.368	39.548
12	Jharkhand	3.86	3.66	7.27	109.701	139.541	143.766
13	Karnataka	4.80	7.20	9.50	179.943	196.471	269.402
14	Kerala	2.74	3.06	4.72	99.528	117.405	141.484
15	Madhya Pradesh	6.31	6.31	11.71	251.621	318.297	348.399
16	Maharashtra	10.02	10.02	19.84	363.687	391.325	535.430
17	Manipur	0.25	0.25	0.26	10.963	11.094	6.731
18	Meghalaya	0.28	0.28	0.42	10.876	12.567	14.699
19	Mizoram	0.10	0.10	0.21	4.416	4.953	6.378
20	Nagaland	0.19	0.19	0.38	7.953	9.304	10.532
21	Orissa	5.05	5.05	9.97	181.697	209.274	190.555
22	Punjab	0.72	0.72	0.72	15.211	16.824	21.006
23	Rajasthan	3.73	4.15	7.17	149.144	170.297	207.891
24	Sikkim	0.07	0.10	0.10	2.878	3.490	3.828
25	Tamil Nadu	7.16	7.16	14.52	287.553	311.361	408.211
26	Tripura	0.45	0.45	0.68	18.845	18.922	18.996
27	Uttaranchal	0.76	0.76	0.76	19.244	27.175	34.440
28	Uttar Pradesh	16.37	16.37	32.42	695.807	806.835	836.981
29	West Bengal	5.88	5.84	12.39	203.575	218.558	230.993
30	A&N Islands	0.04	0.04	0.04	NA	2.306	NA
31	Chandigarh	0.03	0.01	0.04	0.888	0.733	0.191
32	D&N Haveli	0.03	0.03	0.03	0.860	0.830	NA
33	Daman & Diu	0.01	0.01	0.006	0.181	0.149	NA
34	Lakshdweep	0.004	0.004	0.004	NA	NA	NA
35	Pondicherry	0.09	0.10	0.22	3.143	3.413	1.235

TOTAL 97.25 110.23 176.31 3538.713 4165.247 4702.695